

ACQUISITION OF LAND FOR THE EXECUTION OF PLANS IN DELHI

*505. { SHRI JUGAL KISHORE:
SHRI BANSI LAL:
THAKUR BHANU PRATAP
SINGH:

Will the Minister of HEALTH be pleased to refer to the answer given to Unstarred Question No 21-B in the Raiva Sabha on the 6th May, 1958 and state:

(a) how much land Government have acquired and developed so far out of 3097.34 acres proposed to be acquired vide notificat on No. F. 15 (84) 57 LSG dated the 3rd September, 1957 issued under Sec. 4 of the Land Acquisition Act by the Chief Commissioner, Delhi;

(b) how much land was utilised for the Government housing scheme and how much for sale to the public in plots for house building purposes;

(c) what is the market value of the land in question and the price of the plots per square yard in the colonies round about Delhi at present; and

(d) the total amount of compensation Government have paid or will have to pay for the acquisition of this land?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

SALE OF SUGAR BELOW CONTROL PRICE

*506. SHRI ANSARUDDIN AHMAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the statement of the Bengal Sugar Merchants Association published in the *Statesman* of the 20th September, 1960 to the effect that sugar was being sold in Calcutta at prices below the controlled price; and

(b) whether it is a fact that all sugar manufacturers are producing broad grain sugar thereby sacrificing the quality?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Yes, Sir. I have seen the news item referred to.

(b) No, Sir.

COMBINED SENIORITY LIST OF WIRELESS OPERATORS OF THE NORTHERN RAILWAY

*507. DR. A. N. BOSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the combined seniority list of wireless operators on the Northern Railway has not yet been finalised;

(b) whether junior wireless operators have been officiating as wireless inspectors since the time of regrouping (1952) on divisional or local seniority basis;

(c) if so, what are the reasons therefor; and

(d) when this irregularity is likely to be remedied?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) Promotions of Wireless Operators as Wireless Inspectors have been made on a Divisional basis for want of an all-Railway seniority list of Wireless Operators.

(c) and (d). It was decided that, in drawing up the combined seniority list of Wireless Operators, staff of the ex-N. W. Railway should be given credit for broken periods of service rendered by them as Wireless Operators on the ex-N.W. Railway. Since the service records of some of these men had not been received from Pakistan, declarations had to be obtained from them regarding such periods of service. These declarations